

#### असाधारण

# EXTRAORDINARY

भाग II—खण्ड 3—उप -खण्ड (i)

PART II—Section 3—Sub-section (i)

# प्राधिकार से प्रकाशित PUBLISHED BY AUTHORITY

सं. 562] नई दिल्ली, बुधवार, सितम्बर 25, 2019/आश्विन 3, 1941 No. 562] NEW DELHI, WEDNESDAY, SEPTEMBER 25, 2019/ASVINA 3, 1941

### खान मंत्रालय

# अधिसूचना

नई दिल्ली, 18 सितम्बर, 2019

सा.का.िन. 687(अ).— राष्ट्रपति, संविधान के अनुच्छेद 309 के परन्तुक द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, और खान मंत्रालय, भारतीय खान ब्यूरो ज्येष्ठ निजी सचिव, निजी सचिव और आशुलिपिक ग्रेड-1 भर्ती नियम, 2015 तथा भारतीय खान ब्यूरो, (आशुलिपिक ग्रेड-2 और आशुलिपिक ग्रेड-3) समूह 'ग' भर्ती नियम, 2008 को, उन बातों के सिवाय अधिक्रांत करते हुए जिन्हें ऐसे अधिक्रमण से पहले किया गया है या करने का लोप किया गया है, खान मंत्रालय, भारतीय खान ब्यूरो में प्रधान निजी सचिव, ज्येष्ठ निजी सचिव, निजी सचिव और आशुलिपिक के पदों पर भर्ती की पद्धति का विनियमन करने के लिए निम्नलिखित नियम बनाते हैं, अर्थात :

- 1. संक्षिप्त नाम और प्रारंभ— (1) इन नियमों का संक्षिप्त नाम खान मंत्रालय, भारतीय खान ब्यूरो (प्रधान निजी सचिव, ज्येष्ठ निजी सचिव, निजी सचिव और आशुलिपिक) भर्ती नियम, 2019 है।
- (2) ये राजपत्र में इनके प्रकाशन की तारीख को प्रवृत्त होंगे।
- 2. **लागू होना** ये नियम इन नियमों से संलग्न अनुसूची के स्तंभ (1) में विनिर्दिष्ट पदों पर लागू होंगे।
- 3. पद संख्या, वर्गीकरण तथा वेतन मैट्रिक्स में स्तर उक्त पदों की संख्या, वर्गीकरण और वेतन मैट्रिक्स में स्तर वे होंगे जो इन नियमों से उपाबद्ध अनुसूची के स्तंभ (2) से (4) में विनिर्दिष्ट हैं।
- **4. भर्ती की पद्धित, आयु-सीमा, अर्हताएं आदि** भर्ती की पद्धित, आयु-सीमा, अर्हताएं और उनसे संबंधित अन्य बातें वे होंगी जो उक्त अनुसूची के स्तंभ (5) से (13) में विनिर्दिष्ट हैं।
- 5. निरर्हता : वह व्यक्ति
  - (क) जिसने ऐसे व्यक्ति से जिसका पति या जिसकी पत्नी जीवित है, विवाह किया हो अथवा विवाह की संविदा की है या
  - (ख) जिसने अपने पति या पत्नी के जीवित रहते हुए किसी व्यक्ति से विवाह किया हो अथवा विवाह की संविदा की है, उक्त पद पर नियुक्ति के लिए पात्र नहीं होगा:

4995 GI/2019 (1)

परंतु यदि केंद्रीय सरकार का यह समाधान हो जाता है कि ऐसा विवाह ऐसे व्यक्ति और विवाह के अन्य पक्षकार के लिए लागू स्वीय विधि के अधीन अनुज्ञेय है और ऐसा करने के लिए अन्य आधार हैं, तो वह किसी व्यक्ति को इस नियम के प्रवर्तन से छूट दे सकेगी।

- **6. शिथिल करने की शक्ति** जहां केंद्र सरकार का विचार है कि ऐसा करना आवश्यक या समीचीन है, वहां वह उसके लिए जो कारण हैं, उन्हें लेखबद्ध करके तथा संघ लोक सेवा आयोग के परामर्श से इन नियमों के किसी प्रावधान को किसी वर्ग या प्रवर्ग के व्यक्तियों के बाबत आदेश द्वारा शिथिल कर सकेगी।
- 7. व्यावृत्ति— इन नियमों की कोई बात, ऐसे आरक्षण, आयु-सीमा में छूट, और अन्य रियायतों पर प्रभाव नहीं डालेगी, जिनका केंद्र सरकार द्वारा इस संबंध में समय-समय पर जारी किए गए आदेशों के अनुसार अनुसूचित जाति, अनुसूचित जनजाति, अन्य पिछड़ा वर्ग, भूतपूर्व सैनिक और अन्य विशेष प्रवर्ग के व्यक्तियों के लिए उपबंध करना अपेक्षित है।

|    |    | _   |
|----|----|-----|
| उर | तर | गचा |
| -, | 3  | Α"  |

|                     |                       | 0 11             |                                     |             |
|---------------------|-----------------------|------------------|-------------------------------------|-------------|
| पद का नाम           | पदों की संख्या        | वर्गीकरण         | वेतन मैट्रिक्स में स्तर             | चयन पद अथवा |
|                     |                       |                  |                                     | अचयन पद     |
| (1)                 | (2)                   | (3)              | (4)                                 | (5)         |
| 1. प्रधान निजी सचिव | 1* (2019)             | साधारण केन्द्रीय | वेतन मैट्रिक्स में स्तर-10 (56100 - | चयन पद      |
|                     | *कार्यभार के          | सेवा, समूह 'क',  | 177500 रु.)                         |             |
|                     | आधार पर परिवर्तन किया | राजपत्रित,       |                                     |             |
|                     | जा सकता है।           | अनुसचिवीय        |                                     |             |

| सीधी भर्ती किए    | सीधी भर्ती किए       | सीधी भर्ती किए जाने वाले   | परिवीक्षा की | भर्ती की पद्धति : भर्ती सीधे होगी या    |
|-------------------|----------------------|----------------------------|--------------|---|
| जाने वाले         | जाने वाले व्यक्तियों | व्यक्तियों के लिए विहित    | अवधि, यदि    | प्रोन्नति द्वारा या प्रतिनियुक्ति/आमेलन |
| व्यक्तियों के लिए | के लिए अपेक्षित      | आयु और शैक्षणिक अर्हताएं   | कोई हो       | द्वारा तथा विभिन्न पद्धतियों द्वारा भरी |
| आयु सीमा          | शैक्षणिक और अन्य     | प्रोन्नत व्यक्तियों की दशा |              | जाने वाली रिक्तियों की प्रतिशतता।       |
|                   | अर्हताएं             | में लागू होंगी ।           |              |   |
| (6)               | (7)                  | (8)                        | (9)          | (10)                                    |
| लागू नहीं होता    | लागू नहीं होता       | लागू नहीं होता             | दो वर्ष      | प्रोन्नति द्वारा जिसके न हो सकने पर     |
|                   |                      |                            |              | प्रतिनियुक्ति द्वारा                    |

प्रोन्नति या प्रतिनियुक्ति / आमेलन द्वारा भर्ती की दशा में श्रेणियां जिनसे प्रोन्नति / प्रतिनियुक्ति या आमेलन किया जाएगा।

(11)

#### प्रोन्नति :

वेतन मैट्रिक्स में स्तर 8 (47600-151100 रु.) में के ऐसे ज्येष्ठ निजी सचिव, जिन्होंने उस ग्रेड में नियुक्ति के बाद 2 वर्ष की नियमित सेवा पूरी कर चुके हैं और जिन्होंने भारतीय खान ब्यूरो अथवा किसी अन्य मान्यता प्राप्त प्रशिक्षण संस्थान द्वारा संचालित आशुलिपि और कंप्यूटर के क्षेत्र में चार सप्ताह का सेवाकालीन प्रशिक्षण सफलतापूर्वक प्राप्त किया है।

टिप्पण: जहां ऐसे किनष्ठ व्यक्तियों के संबंध में, जिन्होंने अपनी अर्हक या पात्रता सेवा पूरी कर ली है, प्रोन्नित के लिए विचार किया जा रहा हो, वहां उनके ज्येष्ठ व्यक्तियों के संबंध में भी विचार किया जाएगा परन्तु यह तब जब कि उसके द्वारा की गई ऐसी अर्हक या पात्रता सेवा, अपेक्षित अर्हक या पात्रता सेवा के आधे से अधिक से या दो वर्ष से, इनमें से जो भी कम हो, कम न हो और उन्होंने अपने ऐसे किनष्ठ व्यक्तियों सिहत, जिन्होंने ऐसी अर्हक या पात्रता सेवा पहले ही पूरी कर ली है, अगली उच्चतर श्रेणी में प्रोन्नित के लिए अपनी परिवीक्षा की अवधि सफलतापूर्वक पूरी कर ली हो।

### प्रतिनियुक्ति:

- (क) केन्द्रीय सरकार, राज्य सरकार या संघ राज्य क्षेत्रों के ऐसे अधिकारी:
- (i) जो मूल काडर या विभाग में नियमित आधार पर सदृश पद धारण किए हों;

या

(ii) जिन्होंने वेतन मैट्रिक्स के स्तर – 8 (47600-151100 रु.) में नियमित आधार पर नियुक्ति के पश्चात् उस श्रेणी में दो वर्ष की नियमित सेवा की हो, और

- (ख) जिनके पास निम्नलिखित शैक्षणिक अर्हताएं और अनुभव हों :
- (i) किसी मान्यता प्राप्त बोर्ड से बारहवीं कक्षा उत्तीर्ण; और
- (ii) गोपनीय विषयों, शिकायतों आदि संबंधी कार्य के साथ श्रुतलेखन एवं प्रतिलेखन, आशुलिपि में तीन वर्षों का अनुभव और गोपनीय रिपोर्ट डोजियर का रख-रखाव, सम्मेलन, प्रतिनिधिमंडल, बैठक आदि का प्रबंधन करना तथा दिन प्रतिदिन के सामान्य प्रशासनिक कार्य करना।
- **टिप्पण** 1: पोषक प्रवर्ग के ऐसे विभागीय अधिकारी, जो प्रोन्नित की सीधी पंक्ति में हैं, प्रतिनियुक्ति पर नियुक्ति के लिए विचार किए जाने के पात्र नहीं होंगे। इसी प्रकार प्रतिनियुक्त व्यक्ति प्रोन्नित द्वारा नियुक्ति के लिए विचार किए जाने के पात्र नहीं होंगे।
- **टिप्पण** 2: प्रतिनियुक्ति की अवधि, जिसके अंतर्गत केंद्रीय सरकार के उसी या किसी अन्य संगठन या विभाग में इस नियुक्ति से ठीक पहले धारित अन्य काडर बाह्य पद पर प्रतिनियुक्ति की अवधि है साधारणतया 3 वर्ष से अधिक नहीं होगी।
- **टिप्पण** 3: प्रतिनियुक्ति द्वारा नियुक्ति के लिए अधिकतम आयु सीमा आवेदन प्राप्त करने की अंतिम तारीख को 56 वर्ष से अधिक नहीं होगी।

| यदि विभागीय पदोन्नति समिति है, तो इसकी संरचना क्या है  | परिस्थितियां जिनमें भर्ती करते समय संघ लोक सेवा                  |
|--|--|
|  | आयोग से परामर्श किया जाना है                                     |
| (12)   | (13)   |
| समूह 'क' विभागीय प्रोन्नति समिति (प्रोन्नति पर विचार करने के लिए) में<br>निम्नलिखित होंगे :- | प्रत्येक अवसर पर संघ लोक सेवा आयोग से परामर्श<br>लेना आवश्यक है। |
| 1. अध्यक्ष या सदस्य, संघ लोक सेवा आयोग <b>- अध्यक्ष</b>                                      |  |
| 2. संयुक्त सचिव, खान मंत्रालय - सदस्य  |  |
| 3. खान नियंत्रक, भारतीय खान ब्यूरो - <b>सदस्य</b>  |  |
| समूह 'क' विभागीय पुष्टि समिति (पुष्टि पर विचार करने के लिए) में निम्नलिखित<br>होंगे:-        |  |
| 1. संयुक्त सचिव, खान मंत्रालय – अध्यक्ष  |  |
| 2. निदेशक, खान मंत्रालय – सदस्य  |  |
| 3. मुख्य प्रशासनिक अधिकारी, भारतीय खान ब्यूरो – सदस्य  |  |

| (1)                  | (2)  | (3)  | (4)   | (5)    |
|----------------------|--|--|---|--------|
| 2. ज्येष्ठ निजी सचिव | 3* (2019) *कार्यभार के आधार पर परिवर्तन किया जा सकता है। | साधारण केन्द्रीय सेवा, समूह<br>'ख', राजपत्रित, अनुसचिवीय | वेतन मैट्रिक्स में<br>स्तर - 8<br>(47600-151100 रु.). | चयन पद |

| (6)            | (7)            | (8)            | (9)            | (10)             |
|----------------|----------------|----------------|----------------|------------------|
| लागू नहीं होता | लागू नहीं होता | लागू नहीं होता | लागू नहीं होता | प्रोन्नति द्वारा |

(11)

# प्रोन्नति :

वेतन मेट्रिक्स (44900-142400 रु.) के स्तर 7 में नियुक्ति के पश्चात उस श्रेणी में निजी सचिव के रूप में 2 वर्षों की नियमित सेवा के साथ कार्य किया हो और जिन्होंने भारतीय खान ब्यूरो अथवा किसी अन्य मान्यता प्राप्त प्रशिक्षण संस्थान द्वारा संचालित आशुलिपि और कंप्यूटर के क्षेत्र में चार सप्ताह का सेवाकालीन प्रशिक्षण सफलतापूर्वक प्राप्त किया हो ।

टिप्पण: जहां ऐसे किनष्ट व्यक्तियों के संबंध में, जिन्होंने अपनी अर्हक या पात्रता सेवा पूरी कर ली है, प्रोन्नित के लिए विचार किया जा रहा हो, वहां उनके ज्येष्ठ व्यक्तियों के संबंध में भी विचार किया जाएगा परन्तु यह तब जब कि उसके द्वारा की गई ऐसी अर्हक या पात्रता सेवा, अपेक्षित अर्हक या पात्रता सेवा के आधे से अधिक से या दो वर्ष से, इनमें से जो भी कम हो, कम न हो और उन्होंने अपने ऐसे किनष्ट व्यक्तियों सिहित, जिन्होंने ऐसी अर्हक या पात्रता सेवा पहले ही पूरी कर ली है, अगली उच्चतर श्रेणी में प्रोन्नित के लिए अपनी परिवीक्षा की अवधि सफलतापूर्वक पूरी कर ली हो।

| (12)   | (13)                             |
|--|----------------------------------|
| समूह 'ख' विभागीय प्रोन्नति समिति (प्रोन्नति के संबंध में विचार करने के लिए) जिसमें | संघ लोक सेवा आयोग के साथ परामर्श |
| निम्नलिखित होंगे :-  | आवश्यक नहीं है ।                 |
| 1. खान नियंत्रक, भारतीय खान ब्यूरो - <b>अध्यक्ष</b>                                |                                  |
| 2. क्षेत्रीय खनन भूविज्ञानी, भारतीय खान ब्यूरो - <b>सदस्य</b>                      |                                  |
| 3. उप अयस्क प्रसाधन अधिकारी, भारतीय खान ब्यूरो - <b>सदस्य</b>                      |                                  |

| (1)          | (2)                      | (3)                    | (4)                | (5)    |
|--------------|--------------------------|------------------------|--------------------|--------|
| 3. निजी सचिव | 12* (2019)               | साधारण केन्द्रीय सेवा, | वेतन मेट्रिक्स में | चयन पद |
|              | *कार्यभार के             | समूह 'ख', राजपत्रित,   | स्तर - 7           |        |
|              | आधार पर परिवर्तन किया जा | अनुसचिवीय              | (44900-            |        |
|              | सकता है।                 |                        | 142400 रु.)        |        |
|              |                          |                        |                    |        |

| (6)            | (7)            | (8)            | (9)            | (10)             |
|----------------|----------------|----------------|----------------|------------------|
| लागू नहीं होता | लागू नहीं होता | लागू नहीं होता | लागू नहीं होता | प्रोन्नति द्वारा |

(11)

# प्रोन्नति:

वेतन मैट्रिक्स (रु. 35400-112400) के स्तर 6 के ऐसे आशुलिपिक जिन्होंने नियुक्ति के पश्चात उस श्रेणी में 5 वर्षों की नियमित सेवा की हो और जिन्होंने भारतीय खान ब्यूरो अथवा किसी अन्य मान्यता प्राप्त प्रशिक्षण संस्थान द्वारा संचालित आशुलिपि और कंप्यूटर के क्षेत्र में चार सप्ताह का सेवाकालीन प्रशिक्षण सफलतापूर्वक प्राप्त किया हो ।

टिप्पण: जहां ऐसे किनष्ठ व्यक्तियों के संबंध में, जिन्होंने अपनी अर्हक या पात्रता सेवा पूरी कर ली है, प्रोन्नित के लिए विचार किया जा रहा हो, वहां उनके ज्येष्ठ व्यक्तियों के संबंध में भी विचार किया जाएगा परन्तु यह तब जब कि उसके द्वारा की गई ऐसी अर्हक या पात्रता सेवा, अपेक्षित अर्हक या पात्रता सेवा के आधे से अधिक से या दो वर्ष से, इनमें से जो भी कम हो, कम न हो और उन्होंने अपने ऐसे किनष्ठ व्यक्तियों सिहत, जिन्होंने ऐसी अर्हक या पात्रता सेवा पहले ही पूरी कर ली है, अगली उच्चतर श्रेणी में प्रोन्नित के लिए अपनी परिवीक्षा की अविध सफलतापूर्वक पूरी कर ली हो।

| (12)   | (13)                                    |
|--|---|
| समूह 'ख' विभागीय प्रोन्नति समिति (प्रोन्नति पर विचार करने हेतु) में निम्नलिखित | संघ लोक सेवा आयोग के साथ परामर्श आवश्यक |
| होंगे :-   | नहीं है।                                |
| 1. खान नियंत्रक, भारतीय खान ब्यूरो - <b>अध्यक्ष</b>                            |   |
| 2. क्षेत्रीय खनन भूविज्ञानी, भारतीय खान ब्यूरो <b>- सदस्य</b>                  |   |
| 3. उप अयस्क प्रसाधन अधिकारी, भारतीय खान ब्यूरो <b>- सदस्य</b>                  |   |

| (1)         | (2)                   | (3)                    | (4)                | (5)            |
|-------------|-----------------------|------------------------|--------------------|----------------|
| 4. आशुलिपिक | 77* (2019)            | साधारण केन्द्रीय सेवा, | वेतन मेट्रिक्स में | लागू नहीं होता |
|             |                       | समूह 'ख', अराजपत्रित,  | स्तर-6             |                |
|             | आधार पर परिवर्तन किया | अनुसचिवीय              | (35400-112400 रु.) |                |
|             | जा सकता है।           |                        |                    |                |

| 30 वर्ष से अधिक नहीं     नहीं     लिंडीय सरकार     द्वारा जारी अनुदेशों     या आदेशों के     अनुसार केन्द्रीय     सरकार के     कमीचारियों के लिए     पांच वर्ष तक शिथिल की जा     सकती है)     टिप्पण: अयु-सीमा     अवधिल की जा     सकती है।     टिप्पण: अयु-सीमा     अवधित अवधित के जिए पर से हटने से होने     तारिव कमेचारित करने के     लिए निर्णायक     तारिव कमेचारी     चयन आयोग द्वारा     जारीव कामान के     अनुसार होगी।     उत्ते वर्ष से सिम्प्र से अधिकारी द्वारा     या प्रवाप मिनट (हिंदी)     टिप्पण: अयु-सीमा     अवधारित करने के     लिए निर्णायक     तारीव कमेचारी     चयन आयोग द्वारा     जारीव विज्ञापन के     अनुसार होगी।     उत्ते वर्ष से के     अनुसार होगी।     उत्ते वर्ष से के     अनुसार होगी।     उत्ते के     उत |
|---|
| होने की संभावना नहीं है।  |

| (11)           |  |
|----------------|--|
| लागू नहीं होता |  |

| (12)  | (13)                             |
|---|----------------------------------|
| समूह 'ख' विभागीय पुष्टि समिति (पुष्टि पर विचार करने हेतु) में निम्नलिखित होंगे :- | संघ लोक सेवा आयोग के साथ परामर्श |
| 1. उप खान नियंत्रक, भारतीय खान ब्यूरो - <b>अध्यक्ष</b>                            | आवश्यक नहीं है ।                 |
| 2. वरिष्ठ प्रशासनिक अधिकारी, भारतीय खान ब्यूरो <b>- सदस्य</b>                     |                                  |
| 3. सहायक खान नियंत्रक, भारतीय खान ब्यूरो - <b>सदस्य</b>                           |                                  |

[फा. सं. 22/7/2018-एम.III]

निरंजन कुमार सिंह, संयुक्त सचिव

# MINISTRY OF MINES

### **NOTIFICATION**

New Delhi, the 18th September, 2019

- **G.S.R. 687(E).**—In exercise of the powers conferred by the proviso to article 309 of the Constitution, and in supersession of the Ministry of Mines, Indian Bureau of Mines, Senior Private Secretary, Private Secretary and Stenographer Grade-I Recruitment Rules, 2015 and the Indian Bureau of Mines (Stenographer Grade-II and Stenographer Grade-III), Group 'C' Posts Recruitment Rules, 2008, except as respects things done or omitted to be done before such supersession, the President hereby makes the following rules regulating the method of recruitment to the posts of Principal Private Secretary, Senior Private Secretary, Private Secretary and Stenographer in Indian Bureau of Mines, Ministry of Mines, namely:—
- **1. Short title and commencement.** (1) These rules may be called Ministry of Mines, Indian Bureau of Mines (Principal Private Secretary, Senior Private Secretary, Private Secretary and Stenographer) Recruitment Rules, 2019.
- (2) They shall come into force on the date of their publication in the Official Gazette.
- **2. Application.**—These rules shall apply to the posts specified in column (1) of the Schedule annexed to these rules.
- **3. Number of posts, classification and level in pay matrix.**—The number of the said posts, their classification and the level in the pay matrix attached thereto shall be as specified in columns (2) to (4) of the said Schedule.
- **4. Method of recruitment, age-limit, qualifications, etc.—** The method of recruitment, age-limit, qualifications and other matters relating to the said posts shall be as specified in columns (5) to (13) of the said Schedule.
- **5. Disqualifications.** No person,-
- (a) who has entered into or contracted a marriage with a person having a spouse living; or
- (b) who having a spouse living, has entered into or contracted a marriage with any person, shall be eligible for appointment to the said posts:

Provided that the Central Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing, exempt any person from the operation of this rule.

- **6. Power to relax.**—Where the Central Government is of the opinion that it is necessary or expedient so to do, for reasons to be recorded in writing and in consultation with the Union Public Service Commission, relax any of the provisions of these rules with respect to any class or category of persons.
- **7. Saving.**—Nothing in these rules shall affect reservation, relaxation of age-limit, and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, Other Backward Classes, Exservicemen and other special categories of persons in accordance with the orders issued by the Central Government from time to time in this regard.

## **SCHEDULE**

| Name of post.                     | Number of post.  | Classification.  | Level in pay matrix.                                  | Whether selection post or non-selection post. |
|-----------------------------------|--|--|---|---|
| (1)                               | (2)  | (3)  | (4)   | (5)   |
| 1.Principal Private<br>Secretary. | 1* (2019) *Subject to variation dependent on workload. | General Central<br>Service, Ministerial,<br>Gazetted, Group 'A'. | Level -10 in the pay<br>matrix (Rs.56100-<br>177500). | Selection post.                               |

| Age- limit for direct recruits. | Educational and other qualifications required for direct recruits. | Whether age and educational qualifications prescribed for direct recruits will apply in the case of the promotees. | Period of probation, if any. | Method of recruitment: whether<br>by direct recruitment or by<br>promotion or by deputation/<br>absorption and percentage of the<br>vacancies to be filled by various<br>methods. |
|---------------------------------|--|--|------------------------------|---|
| (6)                             | (7)  | (8)  | (9)                          | (10)  |
| Not applicable.                 | Not applicable.  | Not applicable.  | Two years.                   | Promotion failing which deputation.   |

In case of recruitment by promotion or deputation / absorption, grades from which promotion / deputation or absorption to be made.

(11)

#### **Promotion:**

Senior Private Secretary in Level 8 in the pay matrix (Rs.47600-151100) with two years regular service rendered in the grade after appointment thereto and have successfully completed four weeks of in-service training in the field of stenography and computers conducted by Indian Bureau of Mines or any other recognised training institute.

**Note:** Where juniors who have completed their qualifying or eligibility service are being considered for promotion, their senior would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of such qualifying or eligibility service or two years, whichever is less and have successfully completed their probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service.

#### **Deputation:**

- (a) Officers under the Central Government or State Governments or Union territory Administration:
- (i) holding analogous post on a regular basis in parent cadre or department; or
- (ii) with two years regular service in the grade rendered after appointment thereto on regular basis in Level-8 in the pay matrix (Rs.47600-151100) or equivalent; and
- (b) possessing the following educational qualifications and experience:-
- (i) Twelfth standard pass from a recognised Board; and
- (ii) three years experience in taking dictation and transcription, stenography, handling with confidential matters, complaints, etc., and maintenance of Confidential Report dossiers, arranging conferences, delegations, meetings, etc., and handling of day to day general administration works.

**Note-1:** The departmental officers in the feeder grade who are in direct line of promotion will not be eligible for consideration for appointment on deputation. Similarly, deputationists shall not be eligible for consideration for appointment by promotion.

**Note-2:** The period of deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organisation or department of the Central Government shall ordinarily not exceed three years.

**Note-3:** The maximum age-limit for appointment by deputation shall be not exceeding fifty-six years as on the last date of receipt of applications.

| If a Departmental Promotion Committee exists, what is its composition.   | Circumstances in which Union Public<br>Service Commission is to be<br>consulted in making recruitment. |  |
|--|--|--|
| (12)   | (13)   |  |
| Group 'A' Departmental Promotion Committee (for considering promotion) consisting of:  1. Chairman or Member, Union Public Service Commission - Chairman;  2. Joint Secretary, Ministry of Mines - Member;  3. Controller of Mines, Indian Bureau of Mines - Member.  Group 'A' Departmental Confirmation Committee (for considering confirmation) consisting of:-  1. Joint Secretary, Ministry of Mines - Chairman;  2. Director, Ministry of Mines - Member;  3. Chief Administrative Officer, Indian Bureau of Mines - Member. | Consultation with Union Public Service Commission is necessary on each occasion.                       |  |

| (1)                             | (2)  | (3)  | (4)   | (5)             |
|---------------------------------|--|--|---|-----------------|
| 2. Senior Private<br>Secretary. | 3* (2019) *Subject to variation dependent on workload. | General Central<br>Service, Ministerial,<br>Gazetted, Group 'B'. | Level -8 in the pay matrix (Rs.47600-151100). | Selection post. |

| (6)             | (7)             | (8)             | (9)             | (10)       |
|-----------------|-----------------|-----------------|-----------------|------------|
| Not applicable. | Not applicable. | Not applicable. | Not applicable. | Promotion. |

(11)

#### **Promotion:**

Private Secretary in level 7 in the pay matrix (Rs. 44900-142400) with two years' regular service rendered in the grade after appointment thereto and have successfully completed four weeks of in-service training in the field of stenography and computers conducted by Indian Bureau of Mines or any other recognised training institute.

**Note:-** Where juniors, who have completed their qualifying or eligibility service, are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of such qualifying or eligibility service or two years, whichever is less and have successfully completed their probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service.

| (12)  | (13)  |  |  |
|---|---|--|--|
| Group 'B' Departmental Promotion Committee (for considering promotion) consisting of :- | Consultation with Union Public Service Commission is not necessary. |  |  |
| 1. Controller of Mines, Indian Bureau of Mines – Chairman;                              |   |  |  |
| 2. Regional Mining Geologist, Indian Bureau of Mines – <b>Member</b> ;                  |   |  |  |
| 3. Deputy Ore Dressing Officer, Indian Bureau of Mines – <b>Member.</b>                 |   |  |  |

| (1)        | (2)  | (3)   | (4)                           | (5)             |
|------------|--|---|-------------------------------|-----------------|
| 3. Private | 12* (2019)                                   | General Central                               | Level -7 in the pay           | Selection post. |
| Secretary. | *Subject to variation dependent on workload. | Service, Ministerial,<br>Gazetted, Group, 'B' | matrix (Rs.44900-<br>142400). |                 |
|            |  |   |                               |                 |

| (6)             | (7)             | (8)             | (9)             | (10)       |
|-----------------|-----------------|-----------------|-----------------|------------|
| Not applicable. | Not applicable. | Not applicable. | Not applicable. | Promotion. |

(11)

# **Promotion:**

Stenographer in level 6 in the pay matrix (Rs. 35400-112400) with five years' regular service rendered in the grade after appointment thereto and have successfully completed four weeks of in-service training in the field of stenography and computers conducted by Indian Bureau of Mines or any other recognised training institute.

**Note:-** Where juniors, who have completed their qualifying or eligibility service, are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of such qualifying or eligibility service or two years, whichever is less and have successfully completed their probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service.

| (12)   | (13)  |
|--|---|
| Group 'B' Departmental Promotion Committee(for considering promotion) consisting of :- | Consultation with Union Public Service Commission is not necessary. |
| 1. Controller of Mines, Indian Bureau of Mines – Chairman;                             |   |
| 2. Regional Mining Geologist, Indian Bureau of Mines – <b>Member</b> ;                 |   |
| 3. Deputy Ore Dressing Officer, Indian Bureau of Mines – <b>Member.</b>                |   |

| (1)              | (2)   | (3)   | (4)   | (5)             |
|------------------|---|---|---|-----------------|
| 4. Stenographer. | 77* (2019) *Subject to variation dependent on workload. | General Central Service,<br>Ministerial, Non-Gazetted,<br>Group, 'B'. | Level – 6 in the pay<br>matrix (Rs.35400-<br>112400). | Not applicable. |

| (Relaxable for Government servants upto five years in accordance with the instructions or orders issued by the Catermining the age-limit shall be as advertised by the Staff Selection Commission.  (ii) Skill Test norms:  (iii) Skill Test norms:  (ive years in accordance with the instructions:  (ive years in accordance with the instructions or orders issued by the Central Government:  (ive years in accordance with the instructions or forders issued by the Staff Selection Commission.  (ive years in accordance with the instructions or forty minutes (English) or fifty-five minutes (Hindi).  (ive years in accordance with the instructions or forty minutes (English) or fifty-five minutes (Hindi).  (ive years in accordance with the instructions or forty minutes (English) or fifty-five minutes (Hindi).  (ive years in accordance with the instructions or for ficers of the Central Government:  (A) (i) holding analogous post on regular basis in the parer cadre or department; or (ii) with six years' regular service in the grade rendere after appointment thereto on regular basis in Level-5 in the pay matrix (29200-92300) or equivalent in the parent cadre or department; or (iii) with ten years' regular service in the grade rendere after appointment thereto on regular basis in Level-4 in the pay matrix (25500-81100) or equivalent in the parent cadre or department; and department on the study leave or under of the study leave or under of the study leave or indepartment on the study leave or indepartment on the study leave or indepartment on the circumstances for a duration or officers of the Centra Government.  (A) (i) holding analogous post on regular basis in Level-5 in the pay matrix (29200-92300) or equivalent in the parent cadre or department; and the discretion of the Staff selection Commi | (6)  | (7)   | (8)             | (9)        | (10)  |
|--|--|---|-----------------|------------|---|
| (Relaxable for Government servants upto five years in accordance with the instructions or orders issued by the Catermining the age-limit shall be as advertised by the Staff Selection Commission.  (ii) Skill Test norms:  (iii) Skill Test norms:  (ive years in minutes @ 100 words per minute.  (ive years in words per minute.  (ive years in minutes on the circumstances for a duration of one year or more may be filled on deputation basis from officers of the Central Government:  (A) (i) holding analogous post on regular basis in the parent cadre or department; or  (ii) with six years' regular service in the grade rendered after appointment thereto on regular basis in Level-5 in the pay matrix (29200-92300) or equivalent in the parent cadre or department; or  (ive years in accordance with the circumstances for a duration of one year or more may be filled on deputation basis from officers of the Central Government:  (A) (i) holding analogous post on regular basis in Level-5 in the grade rendered after appointment thereto on regular basis in Level-5 in the pay matrix (29200-92300) or equivalent in the parent cadre or department; or  (iii) with ten years' regular service in the grade rendered after appointment thereto on regular basis in Level-4 in the pay matrix (25500-81100) or equivalent in the parent cadred or department; and department on the study leave or under on the study leave or inderentation on extends of the Central on the pay matrix (25500-81100) or equivalent in the parent cadre of department; and or department; and or department; and or department on the pay matrix (25500-81100) or equivalent in the parent cadre of department; and or department; and or department on the pay matrix (25500-81100) or department.    |  |   | Not applicable. | Two years. | By direct recruitment.  |
| belonging to the Scheduled Castes or qualifications and experience   | Not exceeding 30 years  (Relaxable for Government servants upto five years in accordance with the instructions or orders issued by the Central Government)  Note: The crucial date for determining the age-limit shall be as advertised by the Staff Selection | (i) Twelfth class pass from a recognised Board; and  (ii) Skill Test norms:  Dictation: Ten minutes @ 100 words per minute.  Transcription: forty minutes (English) or fifty-five minutes (Hindi).  Note: The skill test will have to be transcribed only on computer.  Note 1: Qualifications are relaxable at the discretion of the Staff Selection Commission or Competent Authority, for reasons to be recorded in writing, in the case of candidates otherwise well qualified.  Note 2: The qualification(s) regarding experience is/are relaxable at the discretion of the Staff Selection Commission or Competent Authority, for reasons to be recorded in writing in the case of candidates belonging to the Scheduled Castes or the Scheduled Tribes, if at any stage of selection the Staff Selection Commission or Competent | ` '             | ` '        | Note: Vacancies caused by the incumbent being away on deputation or long illness or study leave or under other circumstances for a duration of one year or more may be filled on deputation basis from officers of the Central Government:  (A) (i) holding analogous posts on regular basis in the parent cadre or department; or  (ii) with six years' regular service in the grade rendered after appointment thereto on a regular basis in Level-5 in the pay matrix (29200-92300) or equivalent in the parent cadre or department; or  (iii) with ten years' regular service in the grade rendered after appointment thereto on a regular basis in Level-4 in the pay matrix (25500-81100) or equivalent in the parent cadre or department; and  (B) possessing the educational qualifications and experience prescribed for direct recruits |

| (11)            |  |  |  |
|-----------------|--|--|--|
| Not applicable. |  |  |  |

| (12)  | (13)  |
|---|---|
| Group: 'B' Departmental Confirmation Committee (for considering confirmation) | Consultation with Union Public Service Commission is not necessary. |
| consisting of: -  | ,   |
| 1.Deputy Controller of Mines, Indian Bureau of Mines – Chairman;              |   |
| 2. Senior Administrative Officer, Indian Bureau of Mines – <b>Member</b> ;    |   |
| 3. Assistant Controller of Mines, Indian Bureau of Mines - <b>Member.</b>     |   |

[F. No. 22/7/2018-M.III]

NIRANJAN KUMAR SINGH, Jt. Secy.